

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI G. M. BANATWALLA : Sir, I introduce the Bill.

15:33 hrs.

MINIMUM WAGES (AMENDMENT) BILL\*

*(Amendment of sections 2 and 3 )*

SHRIMATI PARVATHI KRISHNAN (Coimbatore) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948. "

*The motion was adopted.*

SHRIMATI PRAVATHI KRISHNAN: Sir, I introduce the Bill.

15:33½ hrs.

BEEDI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) AMENDMENT BILL\*

*(Amendment of sections 2, 17, etc. )*

SHRIMATI PARVATHI KRISHNAN ( Coimbatore ) : I beg to move for leave to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment ) Act, 1966.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Beedi and Cigar Workers ( Conditions of Employment ) Act, 1966. "

*The motion was adopted.*

SHRIMATI PRAVATHI KRISHNAN: Sir, I introduce the Bill.

15:34 hrs.

CONSTITUTION ( AMENDMENT) BILL\*

*(Amendment of article 48 and Seventh Schedule )*

SHRI R. D. GATTANI ( Jodhpur ) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI R. D. GATTANI : Sir, I introduce the Bill.

15:34½ hrs.

INDIAN TRUSTEESHIP BILL\*

श्री अर्जुन सिंह भदोरिया (इटावा) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे ट्रस्ट निगमों की स्थापना तथा तत्सम्बन्धी विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for establishment of Trust Corporations and for matters connected therewith. "

*The motion was adopted.*

श्री अर्जुन सिंह भदोरिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

MR. DEPUTY -SPEAKER : Now, let us take up Mr. Kamath's Bill which was under discussion last time.

\*Published in Gazette of India Extraordinary , Part II, Section 2, dated 5-5-1978.

†Introduced with the recommendation of the President.